NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 30/634A/NCLT/AHM/2016 (New)
CP No. 2/634A/CLB/MB/2013 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

Name of the Company: Sound Finlease Pvt. Ltd.
V/s.
The Sandesh Ltd.

Section of the Companies Act: Section 634A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for both parties.

Counsel for Respondents submitted on 19.10.2016 that the company has fully complied with the order in spite of the fact that CP 2/2013 (TP 30/2016) is barred by limitation.

In fact the matter is listed for conforming the above said statement made by Learned Counsel for Respondents, by the Petitioners' Counsel.
In spite of direction to the Petitioner to present in person or through professional on this day, none appeared for the Petitioner.

In these circumstances, TP 30/2016 (CP 2/2013) is dismissed for default. No order as to costs.

25-11-16.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 25th day of November, 2016.